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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/462/ (IB)/2017
NAME OF THE PETITIONER(S) : KABHIRAMI FABTECH INDIA PVT LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R.J. RISHIKESH
P.J. SRICANESH

For Respondent

[Signature]

ORDER

No representation for the Petitioner. Counsel for the respondent is present.

Registry is directed to issue notice to the Petitioner. Put up on **28.07.2017**

at **02.30 P.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
Member (Technical)

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)